

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

10. C.P. (IB)-1063(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

NAME OF THE PARTIES: - AJS Impex Private Limited
V/s
Zenith Steel Pipes & Industries Limited

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Aniruth Purusothaman appeared for the Petitioner /Operational Creditor. Adv. Nausher Kohli a/w Adv. Umang Mehta appeared for the Respondent/ Corporate Debtor. Heard, **Reserved for Orders.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)